

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SWrit Petition (Civil) No.708/2021

KUSH KALRA

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

Date : 27-01-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE SANJIV KHANNAFor Petitioner(s) Mr. Chinmoy Pradip Sharma, Sr. Adv.  
Mr. Bikram Dwivedi, Adv.  
Mr. Praveen Kumar Singh, Adv.  
Mr. Mohit Paul, AORFor Respondent(s) Mr. Tushar Mehta, SG  
Ms. Aishwarya Bhati, ASG  
Mr. Gurmeet Singh Makker, AOR  
Mr. Kanu Agrawal, Adv.  
Mr. Rajat Nair, Adv.  
Mr. Digvijay Dam, Adv.  
Mr. Ketan Paul, Adv.Mr. Nishe Rajen Shonker, Adv.  
Ms. Anu K Joy, Adv.  
Mr. Alim Anvar, Adv.Mr. V.V.M. Pattabhiram, Dy. AG  
Mr. Sunny Choudhary, Adv.  
Mr. Sandeep Sharma, Adv.UPON hearing the counsel the Court made the following  
O R D E R

- 1 List the Petition on 3 February 2022.

(CHETAN KUMAR)  
A.R. - cum - P.S.(SAROJ KUMARI GAUR)  
COURT MASTER